

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/s. Samarth Shriniwas Infra Private Limited

RELEVANT PARTICULARS	
1.	Name of corporate debtor
2.	Date of incorporation of corporate debtor
3.	Authority under which corporate debtor is incorporated / registered
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor
5.	Address of the registered office and principal office (if any) of corporate debtor
6.	Insolvency commencement date in respect of corporate debtor
7.	Estimated date of closure of insolvency resolution process
8.	Name and registration number of the insolvency professional acting as interim resolution professional
9.	Address and e-mail of the interim resolution professional, as registered with the Board
10.	Address and e-mail to be used for correspondence with the interim resolution professional
11.	Last date for submission of claims
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:

Samarth Shriniwas Infra Private Limited

30/01/2015

Registrar of Companies -Pune

U45204PN2015PTC153866

Office No 102, SR 925A FC Road, Shivaji NGR, Opp Dinday, Pune – 411016, Maharashtra, India

10th February, 2023

09th August, 2023

Name: Mr. Vinit Gangwal

Reg No.: IBBI/IPA002/IP-N00091/2017-18/10235

Email ID: ip.vinitgangwal@sudharman.in

Address: Office No. 503, 5th Floor, Varun Capital, CTS No. 364-365/13, Off JM Road, Bharat Petroleum Lane, Next to Citiotel, Shivaji Nagar, Pune – 411005

Email ID: ip.samarthshriniwas@sankalp-ipe.com

Address: 401, 4th Floor, The Central Building, Shell Colony Road, Chembur, Mumbai, Maharashtra - 400071

24th February, 2023

Not Applicable on the basis of information available

Not Applicable on the basis of information available

a) Web link: <https://www.ibbi.gov.in/home/downloads>
b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of Corporate Insolvency Resolution Process of SAMARTH SHRINIWAS INFRA PRIVATE LIMITED on 10th February, 2023 vide order no. CP (IB) 427/MB/2022.

The creditors of SAMARTH SHRINIWAS INFRA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 24th February, 2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

IP Vinit Gangwal

Interim Resolution Professional of Samarth Shriniwas Infra Private Limited

IP Registration No: IBBI/IPA-002/IP-N00091/2017-18/10235

Date: 14th February, 2023

Place: Pune


Vinit Gangwal
Insolvency Professional
Reg.No. IBBI/IPA-002/IP-N00091/2017-18/10235